

Name of the Corporate Debtor: M/s Super Property Maintenance Private Limited; Date of Commencement of CIRP: 16.01.2026; List of Creditors as on: 03.07.2026																	
Annexure-4																	
Unsecured Financial Creditors (other than financial creditors belonging to a class of creditors)																	
Sr. No.	Name of Creditor	Nature of Claim	Details of Claim received		Details of Claim admitted		Whether related party?	% Voting Share in CoC	Amount of Claim under Verification (Rs.)	Amount of Contingent Claim (Rs.)	Details of Security Interest	Details of guarantee, if any, held in relation to claim	Amount of any mutual credit, debts etc. - may be set off against the claim, if any (Rs.)	Details of any mutual credit, debts etc. - may be set off against the claim, if any	Amount of claim Inadmissible	Reason for Claim not admitted	Remarks, if any
			Date of Receipt	Amount Claimed	Date of admission / updation	Amount of claim admitted (Rs.)											
1	Prudent ARC Limited	Unsecured Financial Creditor	26.07.2026	31,27,39,862	03.07.2026	31,27,39,862	-	100.00	-	-	-	-	-	-	-	-	The claim has been provisionally admitted, as the relevant documents and information could not be reconciled due to non-availability of data from the Suspended Board of Directors.
				31,27,39,862		31,27,39,862		100.00	0	-		-	-	-	-		

Sd/-

CS (IP) Vekas Kumar Garg

Director & Authorised Signatory

Value Plus Insolvency Resolution Professionals Pvt. Ltd.

Resolution Professional of M/s Super Property Maintenance Private Limited (in CIRP)

IBBI Registration No.: IBBI/IPE-0102/IPA-2/2024-25/50089

AFA Valid Up to: 30.06.2027